

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

MP ✓
 O.A. No. 146 / 1992 in O.A. 122/90

Versus

Date of Order	Orders
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This is an M.P. filed by the applicant through his counsel in O.A. no. 122/90 for summoning of records under Sec. 22 of A.T. Act, 1985. On scrutiny, it has been found in order.

S.O. (5) ✓
 DR (5) ✓

2/2/90

26/8/92

Mr. J.K. Kaushik Counsel for the applicant

Register No. Court No. 27.8.92 as proper along with O.A.

(Signature)
 K.P.R.

27.8.92

Mr. J.K. Kaushik, counsel for applicant.

Hend counsel for applicant.

M.P. is allowed. Respondents are directed to produce the records on the next date of hearing for admission, on 24.9.92.

G.P.S. sent to P.U. R-2 via M. 14884 dated 27/8/92

(Signature)
 17-9-92

(Signature)
 (B. B. Mahajan)
 Member (Adm.)

(Signature)
 (D. L. Mehta)
 Vice-Chairman